

Papers Laid on the Table of the House by Ministers/Members

माननीय सभापति: अब पत्र सभा पटल पर रखे जाएंगे ।

आइटम नम्बर 2, श्री प्रतापराव जाधव जी ।

आयुष मंत्रालय के राज्य मंत्री; तथा स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री प्रतापराव गणपतराव जाधव) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) (एक) अखिल भारतीय आयुर्विज्ञान संस्थान, बीबीनगर के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) अखिल भारतीय आयुर्विज्ञान संस्थान, बीबीनगर के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 765/18/24]

(2) (एक) राष्ट्रीय प्राकृतिक चिकित्सा संस्थान, पुणे के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) राष्ट्रीय प्राकृतिक चिकित्सा संस्थान, पुणे के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 766/18/24]

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री; तथा रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल) : महोदय, राष्ट्रीय सहबद्ध और स्वास्थ्य देख-रेख वृत्ति आयोग अधिनियम, 2021 की धारा 70 की उप-धारा (1) के अंतर्गत जारी अधिसूचना सं. का.आ 4238(अ) जो 26 सितम्बर, 2024 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा उक्त अधिनियम की अनुसूची में, उसमें उल्लिखित, कतिपय संशोधन किये गये हैं, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखती हूँ ।

[Placed in Library, See No. LT 767 /18/24]

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): On behalf of my colleague Shri Shantanu Thakur, I rise to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Mumbai Port Trust Pension Fund Trust, Mumbai, for the year 2023-2024, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Trust Pension Fund Trust, Mumbai, for the year 2023-2024.

[Placed in Library, See No. LT 768/18/24]

(2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mormugao Port Authority, Goa, for the year 2023-2024.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mormugao Port Authority, Goa, for the year 2023-2024.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the Mormugao Port Authority, Goa, for the year 2023-2024, together with Audit Report thereon.

(iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Mormugao Port Authority, Goa, for the year 2023-2024.

[Placed in Library, See No. LT 769/18/24]

(3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cochin Port Authority, Kochi, for the year 2023-2024.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cochin Port Authority, Kochi, for the year 2023-2024.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the Cochin Port Authority, Kochi, for the year 2023-2024, together with Audit Report thereon.

(iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Cochin Port Authority, Kochi, for the year 2023-2024.

[Placed in Library, See No. LT 770/18/24]

? (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SANJAY SETH): I rise to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) :-

(i) Memorandum of Understanding between the Mishra Dhatu Nigam Limited and Department of Defence Production, Ministry of Defence, for the year 2024-2025.

[Placed in Library, See No. LT 771/18/24]

(ii) Memorandum of Understanding between the Garden Reach Shipbuilders & Engineers Limited and Department of Defence Production, Ministry of Defence, for the year 2024-2025.

[Placed in Library, See No. LT 772/18/24]

(iii) Memorandum of Understanding between the Bharat Dynamics Limited and Department of Defence Production, Ministry of Defence, for the year 2024-2025.

[Placed in Library, See No. LT 773/18/24]

(iv) Memorandum of Understanding between the Mazagon Dock Shipbuilders Limited and Department of Defence Production, Ministry of Defence, for the year 2024-2025.

[Placed in Library, See No. LT 774/18/24]

(v) Memorandum of Understanding between Bharat Electronics Limited and the Department of Defence Production, Ministry of Defence for the year 2024-2025.

[Placed in Library, See No. LT 775/18/24]

(vi) Memorandum of Understanding between the Goa Shipyard Limited and Department of Defence Production, Ministry of Defence, for the year 2024-2025.

[Placed in Library, See No. LT 776/18/24]

(vii) Memorandum of Understanding between the Hindustan Shipyard Limited and Department of Defence Production, Ministry of Defence, for the year 2024-2025.

[Placed in Library, See No. LT 777/18/24]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Maritime Foundation, Bengaluru, for the year 2022-2023, alongwith Audited Accounts.

(ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the National Maritime Foundation, Bengaluru, for the year 2022-2023.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 778/18/24]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Defence Institute of Advanced Technology, Pune, for the year 2023-2024, alongwith audited accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Defence Institute of Advanced Technology, Pune, for the years 2023-2024.

[Placed in Library, See No. LT 779/18/24]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bengaluru, for the year 2022-2023, alongwith audited accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Aeronautical Development Agency, Bengaluru, for the year 2022-2023.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 780/18/24]

(7) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the Yantra India Limited, Nagpur, for the year 2023-2024.

(ii) Annual Report of the Yantra India Limited, Nagpur, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 781/18/24]

(b) (i) Review by the Government of the working of the Gliders India Limited, Kanpur, for the year 2023-2024.

(ii) Annual Report of the Gliders India Limited, Kanpur, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 782/18/24]

(c) (i) Review by the Government of the working of the Armoured Vehicles Nigam Limited, Chennai, for the year 2023-2024.

(ii) Annual Report of the Armoured Vehicles Nigam Limited, Chennai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 783/18/24]

(d) (i) Review by the Government of the working of the Troop Comforts Limited, Kanpur, for the year 2023-2024.

(ii) Annual Report of the Troop Comforts Limited, Kanpur, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 784/18/24]

(e) (i) Review by the Government of the working of the India Optel Limited, Dehradun, for the year 2023-2024.

(ii) Annual Report of the India Optel Limited, Dehradun, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 785/18/24]

(f) (i) Review by the Government of the working of the Munitions India Limited, Pune, for the year 2023-2024.

(ii) Annual Report of the Munitions India Limited, Pune, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 786/18/24]

(g) (i) Review by the Government of the working of the BEL Optronics Devices Limited, Pune, for the year 2023-2024.

(ii) Annual Report of the BEL Optronics Devices Limited, Pune, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 787/18/24]

(h) (i) Review by the Government of the working of the Bharat Dynamics Limited, Hyderabad, for the year 2023-2024.

(ii) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 788/18/24]

(i) (i) Review by the Government of the working of the Bharat Electronics Limited, Bengaluru, for the year 2023-2024.

(ii) Annual Report of the Bharat Electronics Limited, Bengaluru, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 789/18/24]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Institute of Mountaineering, Uttarkashi, for the year 2023-2024, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Institute of Mountaineering, Uttarkashi, for the year 2023-2024.

[Placed in Library, See No. LT 790/18/24]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Jawahar Institute of Mountaineering & Winter Sports, Pahalgam, Jammu and Kashmir, for the year 2023-2024, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawahar Institute of Mountaineering & Winter Sports, Pahalgam, Jammu and Kashmir, for the year 2023-2024.

[Placed in Library, See No. LT 791/18/24]

12.02 hrs